

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP 298/15, TP 39/17	For compliance of objections	B.L. Sanjeev	433(e) / 433(f)	Patel Roadways	Electronics & Controls Powers Pvt. Ltd	Shivarama Krishnan M.S.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Sandeepa S C
8867343072


Petitioner



ORDER

Counsel for petitioner company/operational creditor is present. He has filed Memo. seeking extension of time for complying with the defects. Time extended till 22.02.2018 finally. List it on 22.03.2018.


MEMBER (T)


MEMBER (J)